

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 105
IB-2844/(ND)/2019**

IN THE MATTER OF:

Continuous Dyeing & Printing Mills
Vs.

....**Applicant**

Bhavika Apparels Pvt. Ltd.

....**Respondent**

Order under Section 9 of IBC

Order delivered on 01.07.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant

:Mr.PranabPrakash, Adv.

For the Respondent

: Dr.SumantBharadwaj

ORDER

As per the last order dated 04th March 2021, Learned Counsel for the Corporate Debtor was directed to comply the order dated 12th February 2021. Till date, no document has come on record. If any document is filed in the month of February 2021 or thereafter, no such document will be taken on record since the order is not complied till date.

List for hearing on 19.08.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**